

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 400/2023

KEHARI SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
[IN CHAMBERS]

For Petitioner(s)     Dr. A.P. Singh, Adv.  
                             Ms. Guha Chauhan, Adv.  
                             Mr. V. P. Singh, Adv.  
                             Gunjan Tomar, Adv.  
                             Ms. Ratima Singh, Adv.  
                             Ms. Richa Singh, Adv.  
                             Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

As a last opportunity, two weeks' time is  
granted to the petitioners to file spare copies of  
the petition and no more time is granted for the  
same.

List after two weeks.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR